

Central Administrative Tribunal
Jammu Bench, Jammu

Hearing through video conferencing

This the 15th day of September, 2020

OA No.61/771/2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

HON'BLE MR. ANAND MATHUR, MEMBER - A

1. Ajay Kumar s/o Sh. Ram Rattan Sharma r/o Village Kengdel, Kandoli, Nagrota, Jammu.
2. Shanker Singh, S/o Sh. Sukh Dev Singh, R/o J.M.C. 290, Ward No.39, Top Sherkhania, Jammu.
3. Govind Sharma, S/o Sh. Dewan Chand, R/o Village Dhan Jandrah, Jammu.
4. Tarsem Lal S/o Sh. Gori Ram, R/o Village Bandrali, Bishnah, Chak Main, sukha Singh, Jakh, Jammu.

...Applicants

(By advocate: Mr. Aditya Sharma)

Versus

1. UT of J&K through Commissioner-cum-Secretary, Jal Shakti Department, Civil Sectt., Srinagar/Jammu.
2. Chief Engineer, Jal Shakti Department, B.C. Road, Jammu.

3. Executive Engineer, Jal Shakti Department, G.W.D. Division,
Panjthirti, Jammu.
...Respondents

(By advocate: Mr. Amit Gupta)

ORDER (Oral)

By RAKESH SAGAR JAIN, MEMBER – J

In the present OA, applicant Ajay Kumar along with three others seeks a relief of direction to the respondents to release unpaid salary of the applicants. Looking to the limited relief sought by the applicants, OA is disposed of with direction to the respondents to release unpaid salary of the applicant, if any, due to him for the period he may have worked, in accordance with rules and regulations within a period of one month from the date of receipt of a copy of this order.

2. OA is accordingly disposed of. No costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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